

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 144/(MAH)/2016
CA. No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2017

NAME OF THE PARTIES: M/s. Euro Ceramics Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Order
CP No.144/74(2)/NCLT/MB/MAH/2016

The Counsel appearing on behalf of the Applicant, sought time for initiating
further proceedings on 23.12.2016 *for* the case before BIFR abated.

For non-compliance of the order dated 23.12.2016, this CP for extension of
time is hereby dismissed.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)